

POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) 'Land' and 'Colonisation' are State subjects and therefore it is the responsibility of States to provide house to Economically Weaker Sections (EWS). Under the Scheme of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) of Central Government, 8,080 Dwelling Units have been completed and 4,081 houses have been allotted to EWS in Delhi during last three years upto June 2015.

Land requirement for EWS/LIG housing

1978. SHRI JESUDASU SEELAM : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has an estimate of the land required to clear the backlog for Economically Weaker Section and Lower Income Group (EWS/LIG) housing if any; if so, the details thereof and if not, the reasons therefor;
- (b) whether Government has an action plan to clear this backlog; and
- (c) if so, the details thereof; and if not, the reasons therefor, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) 'Land' and 'Colonisation' are State subjects and therefore, it is the responsibility of State Governments to estimate the land requirement and clear the backlog for EWS/LIG housing. In order to supplement the efforts of State Governments, Central Government has launched 'Housing for All (Urban) Mission' for providing assistance to States/UTs to address the housing requirement of the slum dweller/urban poor. The Mission has been designed to cover all 4,041 statutory towns as per Census 2011 with focus on 500 Class I cities in three phases.

Public housing projects

1979. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of public housing projects undertaken by the Ministry in various States;
- (b) the present status of those projects, along with funds earmarked, State-wise and project-wise; and